

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:3562
ANSWERED ON:29.07.2009
SWARNAREKHA CANAL NAKATI DAM PROJECT
Kora Shri Madhu ;Singh Shri Bhola

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the present status of Swarnarekha Multi-Purpose Project, Sakari Canal Project and Nakati Dam Project;
- (b) the funds sanctioned and released by the Union Government for the completion of these projects, project-wise;
- (c) whether the work on these projects is still incomplete;
- (d) if so, the details thereof and the reasons therefor;
- (e) the steps taken by the Government to ensure the timely completion of these projects; and
- (f) the total areas of land likely to be brought under irrigation by completion of these Projects, State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

(a) to (e) In respect of Subarnarekha Multipurpose Project in Jharkhand, Chandil dam is 99% complete, Icha dam is 30% complete and Galudih Barrage is 98% complete. Works on Kharkai barrage is yet to be taken up by the Government of Jharkhand. Chandil Left Bank Canal (LBC) is 95% complete. Icha LBC and Right Bank Canal (RBC) each are 30% complete, Galudih RBC is 89% complete and Kharkai canal (RBC) is 25% complete. Works on Galudih LBC and Kharkai LBC are yet to be taken up by the Government of Jharkhand.

In respect of Subarnarekha Barrage Project in West Bengal, only infrastructural works have been taken up by the Government of West Bengal so far and the actual project works have not been taken up by them.

In respect of Subarnarekha Irrigation Project in Orissa, Jambira dam (truncated section) and Jambira Right Main Canal have been completed. Further, 99% of the earthwork for Subarnarekha Main Canal is also complete.

The Government of Bihar has informed that an irrigation scheme named Upper Sakari Reservoir Project was prepared in the year 1974-75 to provide irrigation to 67.67 th.ha. of land in the drought prone area in the districts of Giridih, Hazaribagh, Nawada, Nalanda and Sheikhpura. In the meantime, Bihar Reorganisation Act-2000 was enacted with effect from 20.11.2000 and the project became an interstate project between the States of Jharkhand and Bihar having Dam site in Jharkhand and Baksoti weir site in Bihar. Several meetings between the representatives of both the State Governments have been held to finalise the draft agreement for sharing the water of river Sakari but no agreement has been reached so far.

As informed by the Government of Jharkhand, earthen dam of 678 metre length, spillway of 29.50 metre length, outlet with gate and main canal from chain 15.00 to 487.00 of Nakti reservoir project have been completed so far and the project is scheduled to be completed by March, 2010.

Irrigation is a state subject and irrigation projects are planned, funded and implemented by the concerned State Governments from their own resources as per their own priorities. However, Central Government provides financial assistance to the State Governments under the Accelerated Irrigation Benefits Programme (AIBP) for expeditious completion of ongoing projects as per the guidelines of the programme in force from time to time. An amount of Rs.598.50 crore has been released to Subarnarekha Irrigation Project (Orissa) and Rs.13.288 crore to Subarnarekha Barrage Project (West Bengal) as Central Assistance/Grant under AIBP so far as per proposals received from them.

(f) The details of the irrigation potential envisaged to be created by completion of these Projects, State-wise are given below: -

Sl. No.	Name of Project	Name of State	Ultimate Irrigation Potential (in thousand hectares)
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1. Subernarekha Multipurpose Jharkhand 236.850
project

2. Subernarekha Barrage West Bengal 114.198
project

3. Subernarekha Irrigation Orissa 187.460
project

4. Upper Sakari Reservoir Bihar/Jharkhand 67.670
project

5. Nakti Reservoir project Jharkhand 2.250